264	Written Answers to	[RAJYA SABHA]	Unstarred Questions	
1	2		3	4
19.	Lakshadweep		10	9
20.	Madhya Pradesh		617	635
21.	Maharashtra		744	673
22.	Manipur		88	106
23.	Meghalaya		90	68
24.	Mizoram		54	62
25.	Nagaland		148	137
26.	Odisha		630	570
27.	Puducherry		30	34.
28.	Punjab		284	258
29.	Rajasthan		581	559
30.	Sikkim		60	49
31.	Tamil Nadu		762	465
32.	Telangana		234	195
33.	Tripura		78	73
34.	Uttar Pradesh		1608	1251
35.	Uttarakhand		190	153
36.	West Bengal		718	736
	Total		12000	9968

'Marks for Sports' schemes in schools

1597. SHRI TIRUCHI SIVA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that Government has received proposals to introduce a 'Marks for Sport' scheme in schools across the country; and
  - (b) if so, the details thereof and the status of implementation of the same?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL): (a) and (b) Ministry of Youth Affairs and Sports has, *inter-alia*, suggested, to Ministry of Human Resources Development (HRD) that sporting activities

Unstarred Questions

by students should be evaluated like academic subjects and marks be given to students till for their involvement in sports activities, their physical fitness level, their participation in intra-school, inter-school tournaments, etc. Students should be promoted to the next class only when they have achieved minimum marks in sports, as specified for other subjects. This is in order to give importance to sports and to ensure that sports are taken seriously by students.

Department of School education under Ministry of HRD has informed that Education being in the concurrent list of the constitution, majority of school education boards come under the administrative control of the respective State Governments. It is for them to take a policy decision on award of marks for sports. A final view is yet to be taken in the matter.

## Financial help for organising youth leadership training camps

†1598. SHRI SANJAY SETH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Centre has taken or proposes to take any effective steps to provide assistance to youth leadership training camps and financial help for organising them for youth, student as well as non-student; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL): (a) Yes, Sir.

- (b) The Ministry of Youth Affairs and Sports implements various youth leadership training programmes through Nehru Yuva Kendra Sangathan (NYKS) and Rajiv Gandhi National Institute of Youth Development (RGNIYD), the autonomous bodies under the Ministry. These are as follows:
  - (i) The Ministry of Youth Affairs and Sports, under National Programme for Youth and Adolescent Development (NPYAD) Scheme, implements Youth Leadership and Personality Development (YLPD) Programme through NYKS to train the youth leaders, to equip them with necessary qualities to assume responsibility for the village and the youth clubs, to act as catalytic agents for socio-economic and cultural development of the villages, to create awareness on social, economic and cultural aspects of the rural communities and equipping the youth with necessary qualities of leadership. YLPD is a 30-day residential programme, with 30 youth participating in each programme with the budget of ₹3,60,000 per programme. During 2015-16, 18 such programmes were organised with participation of 540 youth.

<sup>†</sup>Original notice of the question was received in Hindi.